

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) The details of crude oil imported by Public Sector Oil Marketing Companies (OMCs) alongwith its value both in terms of US Dollar and Indian Rupees during 2013-14, 2014-15 and 2015-16 and percentage decline in import bill during 2014-15 and 2015-16 are given in the Statement.

Statement

Details of import of crude oil by Public Sector Oil Marketing Companies (OMCs) and percentage decline in import bill

OMCs	2013-14			2014-15			2015-16 (Apr.,-Oct.,) (Provisional)		
	Quan- tity		Value	Quan- tity		Value	Quan- tity		Value
	TMT	Million US\$	₹ Crore	TMT	Million US\$	₹ Crore	TMT	Million US\$	₹ Crore
Indian Oil Corporation Ltd.	51398	39864	242415	52435	31849	194608	31905	12537	81060
Bharat petroleum Corporation Ltd.	16938	13712	83301	18153	11660	71130	10374	4353	28165
Hindustan Petroleum Corporation Ltd.	12032	9475	57359	11300	6917	42268	7268	2817	17914
TOTAL	80368	63051	383076	81888	50427	308006	49547	19707	127139
% decline in import bill*					20.0	19.6		45.7	42.2

Source: Petroleum Planning and Analysis Cell (PPAC).

* percentage decline in import bill of OMCs during April- October 2015 calculated based on import bill till April-October 2014.

IPI and Tapi Gas Pipeline Projects

2041. SHRI SANJAY RAUT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the revived Gas Pipeline projects between Iran-Pakistan-India (IPI) and Turkmenistan-Afghanistan-Pakistan-India (TAPI) have been started;

(b) If so, the details thereof;

- (c) What is the role of Pakistan in these projects; and
- (d) The details of security aspects to implement the gas projects?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) TAPI: The current status of the Project is as follows:

Turkmengas has been endorsed as the Consortium Leader of TAPI Pipeline Company Limited (TPCL) by the Steering Committee (SC) in its 22nd meeting held on 6th August 2015.

The Shareholders Agreement (SHA) of TPCL has also been initialed and shareholding percentages have been agreed, with GAIL taking 5% as the initial equity.

Further, a ground breaking ceremony was held on 13th December 2015 for commencing laying of the TAPI pipeline section within Turkmenistan.

IPI: Since 2008, no progress has been made on the Project.

(c) Pakistan would be the off-taker of gas and transiting country in both the project.

(d) Asian Development Bank has got a report on Security Risk Assessment and Security Plan prepared by the Security Consultant – M/s Pacific Strategies and Assessment, Inc. (PSA) has carried out the situational Analysis in Afghanistan and Pakistan.

Refining cost of petroleum products

2042. SHRI TAPAN KUMAR SEN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of per barrel refining cost of different oil products;
- (b) the basis on which per litre production cost of petrol and diesel is estimated;
- (c) whether the production cost with regard to different oil products is higher in the public sector oil refineries in comparison to the private sector oil refineries and if so, the details thereof along with the steps taken by Government to reduce the cost of production; and
- (d) the rate on which the upstream companies including Oil and Natural Gas Corporation of India Limited (ONGC) sells crude oil to oil refineries?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Refining of crude